

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2672
TO BE ANSWERED ON THE 1ST AUGUST, 2017

ORGANIC FARMING IN ARUNACHAL PRADESH

2672. SHRI NINONG ERING:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any steps to promote organic farming in the State of Arunachal Pradesh and if so, the details thereof;
- (b) whether the Government has encouraged food processing operation in the regions of Arunachal Pradesh and if so, the details thereof; and
- (c) the steps taken by the Government to double the farmers income in the State of Arunachal Pradesh ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): Government is promoting organic farming through dedicated schemes of Paramparagat Krishi Vikas Yojana (PKVY) in all the States including Arunachal Pradesh and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) under National Mission of Sustainable Agriculture (NMSA) through cluster approach. Under the PKVY scheme, 19 clusters have been allocated to the State of Arunachal Pradesh. A Fund of Rs 51.41 lakhs and Rs 81.08 lakhs was released during 2015-16 and 2016-17 under PKVY scheme .

The MOVCDNER aims at development of certified organic production in a value chain mode to link growers with consumers and to support the development of entire value chain stating from production to integrated processing units to marketing i.e end to end value chain for doubling of farmer's income. Under the scheme 250 Farmer Interest Groups (FIG) has been formed covering 5000 area and 3960 farmers and funds of Rs.779.31 and Rs.522.65 was released during 2015-16-2016-17 respectively.
